

No. A-36011/1/2009-Ad.I
Government of India / Bharat Sarkar
Ministry of Corporate Affairs / Korporate Karya Mantralaya

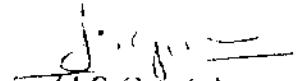
5th Floor, "A" Wing, Shastri Bhavan,
New Delhi - 110 001 January 05, 2010

OFFICE ORDER

In terms of Rule 3(f) of Delegation of Financial Power Rules, 1978 and with the approval of Competent Authority, it has been decided that the Shri Jaikant Singh, Director will also function as "HEAD OF DEPARTMENT" for all Administrative and Financial matters relating to the Legal Section besides the sections under his charge..

However, the matters pertaining to relaxation of rules would continue to be submitted for approval of Joint Secretary/Special Secretary/Secretary, as the case may be.

This is in continuation of this Ministry's officer order of even number dated 23.07.2009.


(J.S. Gupta)

Under Secretary to the Govt of India

1. Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhavan, Lodhi Road, New Delhi.
2. Sr.PPS to Secretary/PS to SS/PS to JS(A)/PS to JS(R)
3. Cash/Vigilance/Budget/General/E-Governance Cell.
4. All Officers/Sections in the MCA.
5. CA Branch, Bikaner House, New Delhi.
6. R&A Division, New Delhi House, New Delhi.
7. Guard File.

7/c